GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1003 ANSWERED ON:01.03.2011 CATEGORY OF FARMERS IN CENSUS Antony Shri Anto;Thomas Shri P. T.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has not included farmers depending on plantation crops such as coconut, rubber, coffee, tea and arecanut in the category of farmers in the Census 2011;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government has received representations from various States and organisations in this regard;
- (d) if so, the details thereof and the action taken by the Government thereon;
- (e) whether the High Court of Kerala has given a verdict on such farmers; and
- (f) if so, the details thereof and the follow up action taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI GURUDAS KAMAT)

- (a)&(b): Madam, in Census 2011 the workers are classified under the following four classifications—Cultivators, Agricultural Labourers, Household Industry Workers and other workers. The persons depending on plantation crops such as coconut, rubber, coffee, tea and arecanut are classified as Other Workers. A detailed classification of the other workers is done as per the National Industrial Classification (NIC) 2008. After such classification the final figures of Census 2011 will present the persons depending on plantation crops such as coconut, coffee, tea, rubber etc. under `Section A: Agriculture, forestry and fishing`, Division 01: Crop and animal production, hunting and related service activities.
- (c) & (d): Yes Madam. This office is in receipt of representations on the above subject from the Chairman, Kerala Karshaka Samrakshana Samithi, Palakkad, Kerala, Shri P.T. Thomas, Hon'ble Member of Parliament (Lok Sabha), Shri Mullakkara Retnakaran, Hon'ble Minister for Agriculture, Government of Kerala, Shri Anto Antony, Hon'ble Member of Parliament (Lok Sabha). As the Farmers depending on Plantation crops such as coconut, rubber, coffee, tea and arecanut will be classified under the Broad Structure of National Industrial Classification 2008 viz., 'Section A : Agriculture, forestry and fishing' while presenting the Census of India 2011 data, no action by the Government is required in this regard.
- (e): Madam, this office has not received any verdict from the Hon'ble High Court of Kerala in this regard.
- (f): Question does not arise.